

[*Translation*]

**Allotment of Petrol Pumps to Freedom Fighters in Uttar Pradesh**

1920. SHRI RAJENDRA AGNIHOTRI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the criteria fixed for selecting eligible candidates for the allotment of petrol/diesel pumps;

(b) the number of petrol/diesel pumps proposed to be opened in Uttar Pradesh this year;

(c) whether there is any reservation for freedom fighters in allotment of petrol/diesel pumps; and

(d) if so, the number of freedom fighters who have been allotted petrol pumps in Uttar Pradesh during 1989-90?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The oil companies appoint Petrol/Diesel dealers on the basis of recommendations received from the concerned Oil Selection Boards. In making selection of candidates who meet the eligibility conditions in regard to income, educational qualifications, residence, category, age, etc. the Oil Selection Boards take the following factors into account:

- (i) personality;
- (ii) business ability/salesmanship;
- (iii) capacity to arrange finance and capability to provide facilities;
- (iv) preparedness for working full-time as a dealer; and
- (v) general assessment and extra cur-

ricular activities.

(b) Although locations for 201 Retail Outlets (Petrol/Diesel) have been approved in Uttar Pradesh, it is not possible to indicate how many of these will be made operational during this year in view of various steps preceding the commissioning of the dealerships.

(c) 5% dealerships/distributorships have been earmarked for the freedom fighters.

(d) One petrol/diesel Retail Outlet dealership under the 'FF' category has been allotted during the year 1989-90 in Uttar Pradesh.

[*English*]

**Bandra and Kurla Terminals**

1921. SHRI SHANTARAM POTDUKHE: Will the Minister RAILWAYS be pleased to state:

(a) whether Governments propose to expedite the completion of Bandra and Kurla terminals in Bombay in order to facilitate the operation of long distance trains;

(b) if so, the step being taken to ensure their completion; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). Bandra Terminal is targetted for completion by March, 1991. Its completion will, however, depend on vacation of encroachment on Railway land.

As regards Kurla terminal, its commissioning is held up due to a claim by a private party that a portion of land required belongs to him. The case is sub-judice.